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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(OS) 178/2023

LILLIAN KRISHEN

..... Plaintiff

Through: Ms. Manju Oberoi, Adv.

versus

HARMOHINDER KAUR GUJRAL

..... Defendant

Through:

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) MS. PRIYA  
MAHENDRA, (DHJS)**

**ORDER**

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**24.04.2024**

**CS(OS) 178/2023**

The Learned P. O. is on leave today.

Re-notify the matter for purpose fixed on  
06.05.2024.

Reader to

**PRIYA MAHENDRA (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**APRIL 24, 2024/ab**

*[Click here to check corrigendum, if any](#)*